GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 909. TO BE ANSWERED ON WEDNESDAY, THE 07TH FEBRUARY, 2024.

SETTING UP OF NEW INDUSTRIES

909. SHRI SELVAM G.: DR. SUBHASH RAMRAO BHAMRE: SHRIMATI SUPRIYA SULE: SHRIMATI MANJULATA MANDAL: SHRI KULDEEP RAI SHARMA: DR. DNV SENTHILKUMAR S.: SHRI ANNASAHEB SHANKAR JOLLE: SHRI C.N. ANNADURAI: DR. AMOL RAMSING KOLHE:

> Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the industry-wise details of the assistance provided by the Government to set up new industries in Tamil Nadu, Maharashtra, Odisha, Andaman & Nicobar Islands and Karnataka during the last three years and in the current year;
- (b) whether any proposal for setting up new industries in the above said States are pending and if so, the details thereof;
- (c) whether the Government also proposes to start and establish new industries in the rural areas of the above said States and if so, the details thereof;
- (d) whether the Union Government is providing financial assistance to establish new industries in the said States; and
- (e) if so, the company-wise details of the assistance provided by the Union Government during the last three years and the current year, and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a) to (e): Setting up of industry is primarily the domain of State Governments. The Union Government, however, provides support for promotion of industrial activities across the country. Government of India, through Department for Promotion of Industry and Internal Trade (DPIIT) and other Central Ministries/ Departments, provides an enabling eco-system for the overall industrial development of the country through appropriate policy interventions.

In addition to ongoing schemes of various Ministries and Departments, the Government has taken various steps for promotion and facilitation of setting up of industries across State/UTs such as Make in India, Startup India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive (PLI) Scheme, promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank, Project Monitoring Group (PMG), liberalization of FDI policy, Indian Footwear and Leather Development Programme (IFLDP) Scheme, etc. An institutional mechanism to fast-track investments has been put in place, in the form of Project Development Cells (PDCs) in all concerned Ministries/ Departments of Government of India.

Further, as part of National Industrial Corridor Development Programme, respective State Government(s) provides land and Government of India releases matching equity for development of greenfield industrial smart cities having plug-n-play infrastructure with walk-to-work concept. The details of funds released by Government of India to the project Special Purpose Vehicles (SPVs) in the States of Maharashtra and Karnataka are as under:

				(Rs. in Crore)
S. No.	State	Project	Purpose	Fund Released
1.	Maharashtra	Shendra- Bidkin Industrial Area (SBIA)	Equity	747.30
2.	Karnataka	Tumakuru	Equity	584.24
Total				1,331.54

Also, the Government of India has given in-principle approval for setting up of Mega Leather Footwear and Accessories Clusters, as part of a subscheme under IFLDP, that aims at world-class infrastructure and integration of production chain in a manner that it caters to the business needs of the leather and domestic footwear industry and export market, in the States of Tamil Nadu and Maharashtra. The details of assistance are as under:

State	Location	Total Project Cost	Govt. of India's Assistance
Tamil Nadu	Panapakkam, Ranipet	Rs. 271.33 crore	Rs. 125 crore
Maharashtra	Ratwad Village	Rs. 256.42 crore	Rs. 125 crore
